

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 329 OF 2019 &  
IA NO. 1640 OF 2019**

**Dated : 24<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**ALPS Industries Ltd. .... Appellant(s)**  
**Versus**  
**Uttarakhand Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Mr. Ashwin Ramanathan  
Ms. Ritu Apurva  
Mr. Utkarsh Singh  
Mr. Damodar Solanki  
Mr. Amal Nair

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishan for R-1

**ORDER**

***Admit.***

Issue notice on main appeal and IA. Dasti, in addition, is permitted.

List the matter on **07.11.2019.**

**(Ravindra Kumar Verma)  
Technical Member**

*mk/mkj*

**(Justice Manjula Chellur)  
Chairperson**